

12 hrs.

श्री राम विलास पासवान (हाजीपुर): अध्यक्ष महोदय, मैंने श्री गाडगिल साहब, संचार मंत्री के खिलाफ प्रिविलेज मोशन दिया है। जब संसद का सत्र चल रहा है और इस पीरीयड में उन्होंने पोस्ट और टैलीग्राफ के दाम बढ़ाकर मर्यादा को भंग किया है।

अध्यक्ष महोदय : मैंने आपको इस बारे में दो-तीन दफा बतला दिया है।

श्री राम विलास पासवान : कहने से क्या होगा।

अध्यक्ष महोदय : मैं कैसे उनके खिलाफ प्रिविलेज मोशन बना दूँ।

श्री राम विलास पासवान : आपने हजार बार कहा है कि इम्प्रोप्रायटी।

अध्यक्ष महोदय : मैं जो कहता हूँ, ठीक कहता हूँ मैं अपनी जगह नहीं बदलता हूँ।

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, what about the privilege motion that I have given against the Railway Minister and the Railway Board?

MR. SPEAKER: I will talk to you:

श्री अटल बिहारी वाजपेयी : (नई दिल्ली): अध्यक्ष महोदय, असम की स्थिति बिगड़ रही है। फौज बुला ली गई है। मगर वहाँ फिर भी शान्ति नहीं है।

अध्यक्ष महोदय : बताइए, मैं क्या करूँ।

श्री अटल बिहारी वाजपेयी : राहत के लिए कुछ नहीं किया गया है।

अध्यक्ष महोदय : आप और बता दीजिए।

श्री अटल बिहारी वाजपेयी : आप गृह मंत्री जी से असम की स्थिति के बारे में बयान देने के लिए कहें।

SHRI K. LAKKAPPA: Sir, I have given a calling attention notice on the atrocities on Harijans and minorities and the killing of people in Bellary firing in Karnataka State.... (Interruptions).

MR. SPEAKER: I cannot say anything here; all notices are under my consideration.

Now, the Papers to be laid on the Table.

12.03 hrs.

PAPERS LAID ON THE TABLE

INDUSTRIAL AND COMMERCIAL UNDERTAKING OF THE CENTRAL GOVERNMENT (PUBLIC ENTERPRISES SURVEY) FOR 1981-82.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertaking of the Central Government (Public Enterprises Survey) for the year 1981-82 (Volumes I to III). [Placed in Library. See No. LT-5871/83].

STATEMENT *re.* REVIEW ON AND ANNUAL REPORT OF HINDUSTAN AERONAUTICS LTD., BANGALORE FOR 1981-82

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions, under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) A statement regarding Review by the Government on the working of the Hindustan Aeronautics Limited, Bangalore, for the year 1981-82.

(2) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5871/83].